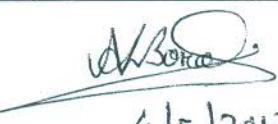
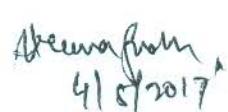


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.16/KB/2016

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th May, 2017, 10.30 A.M

Name of the Company		Sanjay Kumar Chhawchharia- -Versus- Manyata Delcom Pvt.Ltd. & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. AYAN KUMAR BORAL 2. AYAN KUMAR MISHRA 3. Amanu from Advocate		Respondents no 1, 2 and 3 Petitioner		 4/5/2017  4/5/2017

ORDER

Ld. Lawyers on behalf of the petitioner(s) and respondent(s) are present.

Petitioner was given 10 days' time to file his rejoinder as on 06.04.2017 but till date rejoinder has not been filed. However, she is pressing hard to file the same. Heard; she is allowed ten days' time to file rejoinder with a cost of Rs.50,000/- payable to the Army Welfare Fund.

Fixed on 04.07.2017.


MANORAMA KUMARI
MEMBER(J)